

(ii) G.S.R. 39(E) published in Gazette of India dated the 19th January, 1989 approving the Tuticorin Port Trust (Distraint or Arrest and Sale of Vessels) Regulations, 1988.

(iii) G.S.R. 1171/ (E) published in Gazette of India dated the 12th December, 1988 approving the Cochin Port Employees (Allotment of Residences) First Amendment Regulations, 1988.

[Placed in Library See No. LT-7416/89].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Shipping Development Fund Committee for the year 1986-87 within the stipulated period of nine months of the close of the Accounting year.

[Placed in Library See No. LT-7417/89].

12.11 hrs.

COMMITTEE OF PUBLIC UNDERTAKINGS

[English]

Fifty-second Report

SHRI VAKKOM PURUSHOTHAMAN (Alleppey): I beg to present the Fifty-second Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Twenty-first Report on Indian Petrochemicals Corporations Limited-Working Results.

12.11-1/2 hrs.

BUSINESS ADVISORY COMMITTEE

[English]

Sixty-Sixth Report

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): I beg to move:

"That this House do agree with the Sixty-sixth Report of the Business Advisory Committee presented to the House on the 1st March, 1989,".

MR. SPEAKER: The question is:

"That this House do agree with the Sixty-sixth Report of the Business Advisory Committee presented to the House on the 1st March, 1989,".

The motion was adopted.

12.12 hrs.

MATTERS UNDER RULE 377

[Translation]

(I) Demand for rooting out corruption prevalent in Banks in advancing loans to public through loan Mails

SHRI AKHTAR HASAN (Kairana) : I would like to draw the attention of the Government to the corruption breeding in the loan system of banks. The funds given by the Government for the economic development of the poor farmers and backward sections, do not reach them. Instead, these are pocketed by some middlemen and corrupt bank employees. It has become a common practise in banks